SHRI L. R. NAIK: Sir, it has been my experience that several private companies and individuals have applied for manganese leases and their applications are pending with the Government of India for the last several years. And the reason for such a pendency appears to be that there is a circular issued, we are told, by the Government to the effect that whenever such leases are sought for, the Manganese Ore (India) Ltd. has to be asked whether they intend to take up the lease of that particular area for which application has been made. But this has given a good tool in the hands of the officers of the Manganese Ore (India) Ltd. to resort to various corrupt practices and also it has resulted in serious delays. So, may I know from the hon. Minister whether the Government of India have issued such a circular and, if so, whether it is in consonance with their policy of development of manganese ore not only in Karnataka but also elsewhere in the country?

SHRI BIJU PATNAIK: There was not a circular but a Government order issued before I assumed office. To strengthen MOIL, as I said earlier, to get property with low phosphorous manganese, it was necessary to get a 'No Objection Certificate' from MOIL because it is a Government-owned company. I see nothing wrong with it. But it is not the policy of the Government to stop renewal of all the leases of the mine-owners in preference to MOIL. That is not the policy of the Government.

SHRI L. R. NAIK: My question is that this has been the main reason for serious delays So, can he put some limit on getting the opinion of the Manganese Ore (India) Ltd. so that such applications are disposed of quickly?

MR. CHAIRMAN: It is all right.

SHRI BIJU PATNAIK: Steps are being taken towards that directions.

Supply of Electrical Control Equipment to Pakistan by a British Firm

*84. SHRI SITARAM KESRI:
SHRI DHARAMCHAND JAIN:
SHRI BHISHMA NARAIN SINGH:†

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government of India's attention has been drawn to a Press report which appeared in the 'Hindustan Times' of the 10th October, 1978 regarding the inquiry being conducted by the British Department of Energy and Trade into a Pakistani order with a British firm for the supply of £1.25 million worth of electrical control equipment used in the making of a nuclear bomb; and

(b) whether the Government of India have ascertained the factual position from the British Government; if so, what are the details in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) and (b) The Government have come across this report. Necessary enquiries have been made into the matter. The equipment in question appears to be "variable frequency inverters" which are used both in synthetic fibre manufacture as well as in gas centrifuges for uranium enrichment. A consignment of this was purchased by "TEAM, a German Company, from the British manufacturers, Emerson Electrical Industrial Controls of Swindon for supply to pakistan earlier this year. It appears that at that time such equipment was not subject to the export of Goods Control Order 1970 of United Kingdom and could therefore, be exported without hindrance. However, after the matter was raised in the House of Commons in July this year, the British Government passed an

†The question was actually asked on the floor of the House by Shri Bhishma Narain Singh.

amendment to the above mentioned Order on October 19, 1978, as a result of which the equipment in question has been brought under strict export control. Even though a second consignment valued at about £1.25 million is reported to be ready for shipment, it is understood that the equipment is not likely to be exported to Pakistan.

श्री भीष्म नारायण सिंह : मान्यवर, माननीय विदेश मन्त्री जी ने अभी कुछ देर पहले प्रश्न संख्या 81 के उत्तर में बताया है कि पाकिस्तान अपनी सैन्य शक्ति बढ़ाना चाहता है और इस सम्बन्ध में लड़ाकू विमान खरीदने की बात भी आई। शायद अमेरिका उसको ज्यादा शक्तिशाली लड़ाकू विमान देने से इंकार कर रहा है। इसी सन्दर्भ में मैं यह पूछना चाहता हूं कि यह जो विद्युत् नियन्त्रण उपकरणों का दूसरा कंसाइनमेन्ट भेजा नहीं गया है, शायद रुक जाये, लेकिन जो कंसाइनमेन्ट भेजा जा चुका है, जैसा कि समाचार-पत्रों में रिपोर्ट आई ह, इस उपकरण का प्रयोग अणु बम बनाने के लिए होता है, इस स्थिति को ध्यान में रखते हुए आपने पाकिस्तान की सरकार के साथ क्या कोई बातचीत करने का प्रयास किया है और उस पर भारत सरकार की क्या प्रतिक्रिया है ? क्योंकि यह अणु बम के निर्माण में भी काम आता है, इस पर भारत सरकार की क्या प्रतिक्रिया है ?

श्री अटल बिहारी वाजपेयी : सभापति महोदय, मैंने अपने मूल उत्तर में कहा है कि जो साज-सामान पाकिस्तान प्राप्त करने का यत्न कर रहा है वह एक टैक्सटाइल फैक्टरी के नाम पर प्राप्त करने का यत्न कर रहा है। इस साज-सामान का उपयोग अणु शक्ति के निर्माण के लिये भी किया जा सकता है। यह सब जानते हैं कि पाकिस्तान री-प्रोसेसिंग प्लांट बनाने की कोशिश में है और हम आशा करते हैं कि अणु शक्ति का विकास पाकिस्तान केवल शान्ति के लिये करेगा, ऐटमी हथियारों को बनाने के लिये नहीं जैसा कि हमारा निश्चय है। सभापति महोदय, 1976 में जब पाकिस्तान और फ्रांस का समझौता री-प्रोसेसिंग प्लांट के बारे में हुआ था उस समय भी हमने इस पर आपत्ति नहीं की क्योंकि हम किसी देश को विज्ञान और टैक्नालाजी की आधुनिक उपलब्धियों का उपयोग करने से रोक नहीं सकते। पर हम लगातार इस बात पर बल देते रहे हैं कि अणु शक्ति का उपयोग शान्ति के लिए होना चाहिए।

श्री भीष्म नारायण सिंह : मान्यवर, यह तो मन्त्री जी का अनुमान है। लेकिन मन्त्री जी ने पहले बताया है कि इस बात का उन्हें सन्देह है कि शान्ति के लिए उसका प्रयोग होगा या नहीं होगा। वह अपनी सैनिक शक्ति बढ़ाने या लड़ाई की शक्ति बढ़ाने के लिये यह कर रहा है। अणु बम आप जानते हैं कि कितनी भयानक चीज है तो इस बात को सोचिये। मैं मन्त्री महोदय से यह जानना चाहता हूं कि क्या इस बारे में आपने पाकिस्तान से कोई जानकारी ली है कि वे इसका उपयोग केवल पीसफुल परपजेज के लिये ही करेंगे। किस आधार पर आप यह बता रहे है ?

श्री अटल बिहारी वाजपेयी : महोदय, जब पाकिस्तान से बात होती है तो पाकिस्तान बल देता है कि यह सारा क्षेत्र 'न्यूक्लियर फ्री जोन' घोषित किया जाना चाहिए। मैं यह नहीं समझ सकता हूं कि वह स्वयं तो अणु बम बनाये और साथ मे यह माग करे कि इस क्षेत्र में अणु बम बनाने का काम नहो होना चाहिए। ये दोनों बातें नही चल सकती हैं और वह जो कहता है उस पर हम भरोसा करते हैं।

SHRI ARVIND GANESH KULKARNI: Sir, the hon. Minister has himself said that Pakistan was trying to have a reprocessing arrangement for a nuclear device. Then, Sir, we have also heard that there was a press report that Pakistan is making serious efforts to have not only a

nuclear device but also to explore a nuclear device. So an intelligent person, a remarkable person, like Mr. Vajpayee should not say that it was brought for the textile industry etc. They are all gimmicks.

SHRI JAGJIT SINGH ANAND: He said that it was brought in the name of the textile industry.

SHRI ARVIND GANESH KULKARNI : Whatever it is. Synthesis and defusion of uranium is the ultimate objective of such an equipment whether it is brought through West Germany or China or whatever it is. Is the Minister, through his diplomatic channel, aware whether there is any serious effort on the part of Pakistan not only to reprocess but to explode such a device because it is their strategy on the one side to show friendliness and broaden friendly relations and bilateral relations with us and on the other side to equip themselves for all such warfare? Will he really say that it is in his knowledge that there is no such remote possibility? Will he also take the view of his colleague, the ex-Jana Sangh Member, Dr. Subramaniam Swamy who has recently visited China and who is supposed to be a prodigy among economist? Has he brought any such news and, if so, is it in the possession of the Government? (*Interruptions*) Don't get provoked, Mr. Vajpayee. When I mention Dr. Subramanian Swamy, it is not just to provoke you. Don't get provoked.

SHRI ATAL BIHARI VAJPAYEE: I am amused.

SHRI ARVIND GANESH KULKARNI: He was brought here by the late Jana Sangh as a wizard of the Jana Sangh . . .

DR. V. P. DUTT: Why "late"?

SHRI ARVIND GANESH KULKARNI: Now there is no Jana Sangh. It is dead now. (*Interruptions*) Sir, he is mentioning a very pertinent point. All the constituents of the Janata Party are dead. That is what they say. Am I correct, Mr. Vajpayee? (*Interruptions*)

MR. CHAIRMAN: Now, finish your question.

SHRI ARVIND GANESH KULKARNI: Mrs. Margaret Alva says that the R.S.S. is alive. Whether the R.S.S. is or is not part of the Jana Sangh...

MR. CHAIRMAN: That is not part of the supplementary.

SHRI ARVIND GANESH KULKARNI:...I am not going into that. I am making a serious point. I would like to know whether your ex-economic wizard and roving ambassador, going abroad without authority, has brought any such *khas* intelligence news on this subject.

SHRI ATAL BIHARI VAJPAYEE: I would like to reply to the second part of the question first. Prof. Swamy did not bring any news...

SHRI JAGJIT SINGH ANAND: May be, it was direct to the Prime Minister and not to you.

SHRI ARVIND GANESH KULKARNI: It is reported that he went directly to the Prime Minister.

SHRI ATAL BIHARI VAJPAYEE: Then he should have asked the Prime Minister.

MR. CHAIRMAN: You were asking the Minister of External Affairs and he is replying now.

SHRI ATAL BIHARI VAJPAYEE: Sir, we all know that Pakistan is trying to establish a re-processing plant. Now this plant can be used to produce atomic energy which can be used for peaceful purposes. But the plant can also be diverted for manufacture of atomic weapons. But so far their negotiations with France on this question of having a re-processing plant have not completely succeeded.

But Pakistan continues to make efforts in that direction.

SHRIMATI AMBIKA SONI: Sir, the hon. Minister has expressed good wishes and is almost keeping his fingers crossed that Pakistan will not use all its nuclear know-how or future know-how for anything other than peaceful purposes. We are all one with him in his good wishes and want to strengthen them. But we know that mere good wishes and feelings and hopes are not enough. There was a time when there was such close friendship between India and China and we were saying *bhai-bhai*. And they attacked our territory and took away a large part of our territory. I want to ask the hon. Minister as Mr. Bhishma Narain Singh has asked before me: What is the stand of the Goverenment of India, besides good wishes and hopeful aspirations? Do you not think that it would be a better policy to commit the Pakistan Government to peaceful purposes? We know fully well that even though it is apparently for textiles, or whatever it may be, really it can be for nothing else except to help them in their nuclear achievements and nuclear technology. So, would it not be a better policy to commit the Pakistan Government to say, yes it is for this purpose only. Mr. Bhutto has said that it could have been a nuclear power by now. After all this, do you not think that we should make them say that it will be for peaceful purposes only? Would it not be a better thing than just to sit back and hope?

SHRI ATAL BIHARI VAJPAYEE: We are not just sitting back and hoping, hoping against hope. We have been discussing this question. But whenever this question is discussed, Pakistani leaders do maintain that they want to develop atomic energy for peaceful purposes.

SHRIMATI AMBIKA SONI: I have asked my question in reference to this particular order, not in general. This particular order involves supplies worth more than a million pounds.

SHRI ATAL BIHARI VAJPAYEE: The British Government have already taken steps to stop the export of this material.

डा० भाई महावीर : श्रीमन्, मैं यह जानना चाहता हूं कि जब माननीय मन्त्री जी को इस बात का पता है कि श्री भुट्टो ने यह दावा किया था कि जब वे गद्दी से हटे तो उन्होंने पाकिस्तान को आणविक शक्ति के करीब-करीब लाकर पहुंचा दिया था और पाकिस्तान उसे प्राप्त करने से अगर रुक गया तो केवल उनके हटने के कारण, इस बात को देखते हुए और इस बात को जानते हुए कि पाकिस्तान भारत के साथ कभी भी अपने सवालों को हल करने के लिए युद्ध का आश्रय नहीं लेगा, 'नो-वार डिक्लेरेशन' के ऊपर हस्ताक्षर करने को तैयार नहीं होता तो इन दोनों बातो के रहते हुए क्या हम अपनी इस आशा का बहुत आधार ले सकते हैं कि पाकिस्तान जो करेगा वह शान्तिपूर्ण कार्यों के लिये ही उपयोग करेगा ? दूसरी चीज यदि ब्रिटेन इस तरह के इक्विपमेंट देगा तो क्या ब्रिटेन उसका उपयोग सही होता है या नहीं, इस बारे में ध्यान देगा अथवा नहीं, यह ब्रिटेन से जानने की कोशिश की है ?

श्री अटल बिहारी वाजपेयी : सभापति महोदय, माननीय सदस्य ने जो कुछ कहा उसमें एक अन्तर्विरोध दिखाई देता है । यदि श्री भुट्टो का यह कहना सच है कि उनको इसलिए हटाया गया कि वह पाकिस्तान को आणविक युग की देहली पर खड़ा करने में सफल हुए थे और उस दिशा में आगे बढ़ना चाहते थे तो फिर आज पाकिस्तान उनके हटने के बाद भी उसी दिशा में आगे बढ़ रहा है इसका मेल नहीं बैठता है । लेकिन श्री भुट्टो क्या कहते है इससे हमें छोड़ दें । हम इस स्थिति को स्पष्ट कर चुके है कि पाकिस्तान जो रिप्रोसेसिंग प्लान्ट लगाना चाहता है उसका उपयोग अणु ऊर्जा

को बनाने में खर्च होगा और वह अणु ऊर्जा शान्तिपूर्ण काम में भी उपयोग आ सकती है और उससे अणु अस्त्र भी बनाये जा सकते हैं। लेकिन अभी तक वह रिप्रोसेसिंग प्लांट पूरी तरह प्राप्त करने में सफल नहीं हुआ है और जब कभी हम उनसे चर्चा करते हैं और वह जो कहते हैं हम उसके आधार पर बनी हुई आशाओं को लेकर नहीं बैठे हैं, लेकिन जब यह मामला उठाया जाता है तो इस पर जो दूसरा पक्ष विचार प्रकट करता है उसके बारे में मैं सदन को विश्वास में लेना अपना कर्त्तव्य समझता हूं।

डा० भाई महावीर : ब्रिटेन के बारे में।

श्री अटल बिहारी वाजपेयी : यू० के० की गवर्नमेंट यह साज-सामान नहीं दे रही है। यह एक प्राईवेट कम्पनी है और जिसके साज-सामान जाने पर भी रोक लगा दी गयी है
(*Interruptions*)

डा० भाई महावीर : मेरा प्रश्न यह था कि यदि वह दिया जाता है तो क्या...
(*Interruptions*)

श्री अटल बिहारी वाजपेयी : जब रोक लगा दी गयी है तो दिये जाने का प्रश्न ही नहीं होता है... (*Interruptions*) आप थे नहीं उस समय जब मैंने इस प्रश्न का मूल उत्तर दिया था।

श्री अनन्त प्रसाद शर्मा : क्या मन्त्री महोदय, और सरकार ये ठीक नहीं समझते कि पाकिस्तान इस तरह का आश्वासन दे कि जो कुछ भी शक्ति का वे विकास करेंगे वह शान्तिमय कामों के लिए उपयोग करेंगे ? क्या सरकार इस बात को ठीक नहीं समझती, क्या वह इस प्रकार का आश्वासन प्राप्त कर सकती है या नहीं कर सकती है ?

श्री अटल बिहारी वाजपेयी : इस प्रश्न का उत्तर मै दे चुका हूं। जब पाकिस्तान के साथ इस बारे में वार्ता हुई और सचमुच में वह जिनसे रिप्रोसेसिंग प्लांट लेने का प्रयत्न कर रहा है, उनको भी उन्होंने यह आश्वासन दिया है कि वह अणु ऊर्जा का विकास करना चाहते हैं और उसका प्रयोग शान्तिपूर्ण कामों के करने के लिए वचनबद्ध हैं। हमारे साथ पाकिस्तान ने इसी बात को दोहराया है और अगर शर्मा जी को अपनी इंग्लैंड यात्रा के दौरान कोई नयी बात पता लगी हो तो हमें विश्वास में लेने का प्रयत्न करें...
(*Interruptions*)

SHRI JAGJIT SINGH ANAND: In view of what the hon. Minister has observed, when a country wants to develop on atomic energy lines, we should not come in the way. There I am one with him. But in view of the fact that they are trying to acquire equipment that will enable them to manunfacture atomic bombs— and their intentions are also known— will the hon. Minister assure the House that his Government will not be subjected to American blackmail not to go farward for acquiring all sorts of technical knowledge for peaceful uses of atomic energy and to withdraw the declaration made by the Prime Minister in this regard?

SHRI ATAL BIHARI VAJPAYEE: I am prepared to give that assurance to the hon. Member that we will not succumb to any pressure from any quarter on this matter.

SHRI JAGJIT SINGH ANAND: Thank you.

MR. CHAIRMAN: Question Hour over.

WRITTEN ANSWERS TO QUESTIONS

Membership of Trade Unions

*85. SHRI M. KADERSHAH: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government have any machinery to verify the correctness of